

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 104/09/2019 O.A./260/359/2018 P KHORA

-V/S-

M/O RAILWAYS ITEM NO:10 FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. T. Rath

Notes of The Registry	Order of The Tribunal				
	<p>None present on behalf of the applicant. No one was present on behalf of the applicant on 16.07.18 and 06.08.18. Respondents' counsel is present. O.A. is dismissed for default for non prosecution on the part of the applicant. Registry to send a copy of the order by Registered Post to the applicant.</p> <table border="1"><tr><td>(SWARUP KUMAR MISHRA MEMBER (J)</td><td>(GOKUL CHANDRA PATI) MEMBER (A)</td></tr><tr><td>kb</td><td></td></tr></table>	(SWARUP KUMAR MISHRA MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)	kb	
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